

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 09-05-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : --**

**PETITION NUMBER : CP(IB)/308(CHE)/2021**

**NAME OF THE PETITIONER : State Bank of India**

**NAME OF THE RESPONDENT(S) : B Rajesh**

**UNDER SECTION : Sec 95(1) of IBC 2016**  
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**APPLICATION NUMBER : --**

**PETITION NUMBER : CP(IB)/309(CHE)/2021**

**NAME OF THE PETITIONER : State Bank of India**

**NAME OF THE RESPONDENT(S) : R Andal**

**UNDER SECTION : Sec 95(1) of IBC 2016**  
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SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : --**

**PETITION NUMBER : CP(IB)/310(CHE)/2021**

**NAME OF THE PETITIONER : State Bank of India**

**NAME OF THE RESPONDENT(S) : Dhanalakshmi**

**UNDER SECTION : Sec 95(1) of IBC 2016**  
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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : --**

**PETITION NUMBER : CP(IB)/311(CHE)/2021**

**NAME OF THE PETITIONER : State Bank of India**

**NAME OF THE RESPONDENT(S) : B Balasubramaniam**

**UNDER SECTION : Sec 95(1) of IBC 2016**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : --**

**PETITION NUMBER : CP(IB)/312(CHE)/2021**

**NAME OF THE PETITIONER : State Bank of India**

**NAME OF THE RESPONDENT(S) : M S Balaji**

**UNDER SECTION : Sec 95(1) of IBC 2016**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER** : --

**PETITION NUMBER** : CP(IB)/321(CHE)/2021

**NAME OF THE PETITIONER** : State Bank of India

**NAME OF THE RESPONDENT(S)** : M.V.Srinivasan

**UNDER SECTION** : Sec 95(1) of IBC, 2016  
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**111. CP(IB)/308(CHE)/2021**

**112. CP(IB)/309(CHE)/2021**

**113. CP(IB)/310(CHE)/2021**

**114. CP(IB)/311(CHE)/2021**

**115. CP(IB)/312(CHE)/2021**

**116. CP(IB)/321(CHE)/2021**

**ORDER**

Ld. Counsel Mr. M.L. Ganesh for the SBI. Ld. PCS Mr. A.S. Sathish Kumar for the Respondent. Mr. G. Gunasekaran, IRP is present in person.

In this case IRP report has been filed recommending CIRP and the same has been served on the parties.

In this case reply has been filed.

RP has filed rejoinder in all the case.

No rejoinder filed by the Applicant.

Applicant may file rejoinder and be present in the next date of hearing.

Post the Petition for hearing on **08.07.2024**.

**-Sd-**

**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

**-Sd-**

**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**

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